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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/55/2016
NAME OF THE PETITIONER(S) : V.C.Velayudhan Nair
NAME OF THE RESPONDENT(S) : Mannam Centenary Textiles Ltd & 5 others
UNDER SECTION : 397,398, 402 and 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1	K. SIVAK SABBAPATHY	R to R S	SE. S
2.	Ramaswamy Meyyappan (for) Pruthi Mohan	Respondent	Mr. Ramaswamy
3.	B. Dhanaraj	C. to Applicant	B. Dhanaraj

ORDER

No representation on behalf of the Petitioner. Counsel for Respondents 1 to 5 present. Matter listed for arguments in relation to the application for maintainability of the Petition. At request, time is enlarged. Put up on 23.08.2017

S. Vijayaraghavan
(S. Vijayaraghavan)
Member (Technical)
HV

(Ch. Md. Sharief Tariq)
Member (Judicial)